COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 86 OF 2017

Dated: 12th February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M. P. Power Management Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

. Respondent(s)

Counsel for the Appellant(s) : Mr. Manoj Dubey

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Mr. Shubham Arya for R-2

Mr. R. B. Sharma for R-3 & 29

Mr. Rajiv Srivastava

Ms. Garima Srivastava for R-24

<u>ORDER</u>

Learned counsel for the appellant states that Respondent No.30 has not been served.

Issue fresh dasti notice on Respondent No.30 returnable on 02.04.2018.

List the matter on <u>02.04.2018</u>.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member